

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (C) NO. 3127/2024

BHAGYASHREE SHUBHAM LEWARKAR . . . . . PETITIONER(S)

VERSUS

SHUBHAM . . . . . RESPONDENT(S)

O R D E R

We are not inclined to accept the prayer made in the present transfer petition; hence, the present transfer petition is dismissed.

Pending application(s), if any, shall stand disposed of.

. . . . .CJI.  
(SANJIV KHANNA)

. . . . .J.  
(SANJAY KUMAR)

NEW DELHI;  
MARCH 27, 2025.

ITEM NO.3

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition (Civil) No. 3127/2024

BHAGYASHREE SHUBHAM LEWARKAR

Petitioner(s)

VERSUS

SHUBHAM

Respondent(s)

IA No. 267801/2024 - EX-PARTE STAY

Date : 27-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Shivaji M. Jadhav, AOR  
Mrs. Shivaji M. Jadhav, Adv.  
Mr. Brij Kishor Sah, Adv.  
Mr. Adarsh Kumar Pandey, Adv.  
Mr. Vignesh Singh, Adv.  
Mr. Aditya S. Jadhav, Adv.  
Mr. Amit Kumar Gupta, Adv.

For Respondent(s) Mr. Nitish Banka, Adv.  
Mr. Lakshay Manchanda, Adv.  
Ms. Chetna, Adv.  
Mr. Abhishek Sharma, Adv.  
Mr. Ankur, Adv.  
Mr. Roshan Lal, Adv.  
Mr. Monika Sharma, Adv.  
Mr. Chand Qureshi, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

The transfer petition is dismissed in terms of the signed  
order.

Pending application(s), if any, shall stand disposed of.

(BABITA PANDEY)  
AR-CUM-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR

(Signed order is placed on the file)